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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **1 March 2010**, the Committee approved the deletion of the two entries specified below from its Consolidated List. The assets freeze and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from Al-Qaida entities Section D

QE.B.76.02. Name: BA TAQWA FOR COMMERCE AND REAL ESTATE COMPANY LIMITED

A.k.a.: Hochburg AG **F.k.a.:** na **Address:** a) Vaduz, Liechtenstein b) formerly c/o Astat Trust reg. **Listed on:** 3 Sep. 2002 (amended on 26 Dec. 2003) **Other information:** na

QE.N.79.02. Name: NADA INTERNATIONAL ANSTALT

A.k.a.: na **F.k.a.:** na **Address:** a) Vaduz, Liechtenstein b) formerly c/o Asat Trust reg. **Listed on:** 3 Sep. 2002 (amended on 23 Dec. 2008) **Other information:** Liquidated and deleted from Commercial Registry.

The list of individuals, groups, undertakings and entities that have been removed from the Consolidated List pursuant to a decision by the Committee is available on the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/removed.shtml> .

Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (25 January 2010), the Committee has concluded its review of the following name:

- Faraj Faraj Hussein Al Sa'idi (QI.A.137.03) – review concluded on 26 January 2010.

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the third update of the List in 2010.

1 March 2010